

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 26/252/HDB/2020
NAME OF THE COMPANY	Smarat Community Water Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Incom Tax Department
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Smilash for B. Jithendra for RoC	Advocate	986663528	

Narasimha Sharma
Ajaybabu
G. Bhupesh } for DT - Advocate - 99666 22805

ORDER

Counsel for the Petitioner present. Counsel for RoC present. For filing report of RoC, time is enlarged. Put up the matter on 03.03.2020.

MEMBER TECHNICAL

MEMBER JUDICIAL